

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00044/2021

Jodhpur, 18th March, 2021

CORAM

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Vijay Pal Nehra S/o Iswar Lal Nehra, aged 39 Years, R/o Near jamebheshwar Chowki, Gurudwara Road, Tilak Nagar, Bikaner, post Chokidar, SSE/Works, Bikaner N.W. Rly., Bikaner Division.

.....Applicant

By Advocate: Mr. Dilip Vyas.

Versus

1. Union of India through General Manager, NW Railways, Malviya Nagar, Jawahar Circle, Jaipur-302001.
2. The Divisional Rail Manager, North West Railway, Bikaner-334001.
3. The Chief Personnel Officer, NW Railways, Malviya Nagar, Jawahar Circle, Jaipur-302001.
4. The Senior Divisional Personnel Officer, North West Railway, Bikaner-334001.

.....Respondents

By Advocate: Mr. R.K. Soni.

ORDER (Oral)**Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

Mr. Dilip Vyas, learned counsel for the applicant states that he wishes to withdraw the present O.A. with a liberty to file another O.A. with better documentation.

2. Accordingly, OA is dismissed as having been withdrawn with liberty as aforesaid.

(ARCHANA NIGAM)
MEMBER (A)

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(JASMINE AHMED)
MEMBER (J)